

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

THURSDAY, 17th MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.00 P.m.

The day was allotted for Private Member's Business.

1. **Questions:**

Questions Nos. 183 – 187 were taken up and disposed off.

2. After Question Hour, Dr. Donkumar Roy, Leader of Opposition, intervened and said that he would like to bring a Call Attention Notice under Rule 54(1) of the Rules of Procedure and Conduct of Business with the permission of the Hon'ble Speaker on the news item which appeared in the paper "U Nongsain Hima" dated 17.3.2016 under the caption "Naba khang tala khyrdop, la pyini bor ki shipai ha Mawshabuit", translated into English "Closure of gateway results in confrontation between public and security personnel of the GTC at Mawshabuit". He said that it is a very important subject matter and needs urgent attention of the House.

The Hon'ble Speaker said that sufficient time and notice has to be given.

The Chief Minister intervened and said that the Minister in-charge Home can make a suo motto Statement under Rule 55 of the Rules of Procedure and Conduct of Business.

3. **Call Attention Notice:**

Shri Witting Mawsor, MLA called the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Kynjat Shai", dated 3rd February, 2016 under the caption "30 sngi buh ki nonghikai SSA ka Jylla ia ka Sorkar ban shimkhia ia ki mat jingdawa".

(At 11.30 a.m., Shri Metbah Lyngdoh, MLA was in the Chair).

4. **Motions:**

Motion No.6 - Shri T.W. Chyne, MLA - "This House do now discuss the style and functioning of Revenue Department with reference in dealing with Government Land in the State".

The Hon'ble Member initiated discussion on the Motion.

Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue replied.

Motion No.7 - Dr. Jemino Mawthoh, MLA - "This House do now discuss the status of Water supply in Shillong city".

The Hon'ble Member initiated discussion on the Motion.

Other Hon'ble Members who participated were Shri Embahlang Syiemlieh and Shri Paul Lyngdoh.

(At 12.30 P.m., Hon'ble Speaker was in the Chair)

Prof. R.C. Laloo, Deputy Chief Minister in-charge P.H.E. replied.

Motion No.8 - Dr. Jemino Mawthoh, MLA - "This House do now discuss the road condition in Meghalaya".

The Hon'ble Member initiated discussion on the Motion.

Other Hon'ble Members who participated were Shri Remington Pyngrope and Shri Embahlang Syiemlieh. The Hon'ble Member, Shri Embahlang Syiemlieh concluded his speech.

5 Statement by Minister:

Smti Roshan Warjri, Minister Home (Police) made u suo motto statement under Rule 55 of the Rules of Procedure and Conduct of Business on the Call Attention Notice submitted by Dr, Donkumar Roy, Leader of Opposition, today after Question Hour.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 18th March, 2016.

*Dated Shillong,
the 17th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*